### GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

### LOK SABHA UNSTARRED QUESTION NO. 502 TO BE ANSWERED ON 26<sup>TH</sup> FEBRUARY, 2016

# MEDICAL COLLEGES

### **502. SHRI RAVNEET SINGH:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) the number of MBBS seats in the Government medical colleges across the country, State/UT-wise including Punjab;

(b) the details of the proposals received by the Government for setting up of medical colleges across the country during the last three years, State/UT-wise and the action taken by the Government thereon;

(c) whether any study has been conducted to assess the availability/ shortage of medical colleges in the country and the quality of medical education being imparted;

(d) if so, the details thereof and outcome/ findings of the study thereof; and

(e) the steps taken/proposed to be taken by the Government to scale up the availability of medical colleges and quality of medical education in the country?

# ANSWER THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA)

(a) & (b): Details are at Annexure-I and II.

(c): No.

(d): Does not arise.

(e): With a view to bridging the gap in underserved areas, the Central Government is implementing a Centrally Sponsored Scheme, namely "Establishment of new Medical Colleges attached with District/Referral Hospitals". Further, Medical Council of India Regulations provides for relaxed norms relating to land requirement, bed occupancy to facilitate the setting up of Medical Colleges in North East and Hilly Areas.

Medical Council of India under IMC Act, 1956 & Regulations made thereunder regulates and maintains the standards of medical education in the country.

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#### ANNEXURE-I

NUMBER OF MBBS SEATS IN GOVERNMENT MEDICAL COLLEGE

SI. No.	State	No. of Colleges	Seats		
1	Andhra Pradesh	17	2700		
2	A & N Islands	1	100		
3	Assam	6	726		
4	Bihar	9	950		
5	Chandigarh	1	100		
6	Chhattisgarh	5	550		
7	Delhi	5	800 150		
8	Goa	1			
9	Gujarat	11	1830		
10	Haryana	4	500		
11	Himachal Pradesh	2	200		
12	Jammu & Kashmir	3	400		
13	Jharkhand	3	350		
14	Karnataka	15	1950		
15	Kerala	9	1250		
16	Madhya Pradesh	6	800		
17	Maharashtra	21	2950		
18	Manipur	2	200		
19	Meghalaya	1	50		
20	Orissa	3	550		
21	Pondicherry	1	150		
22	Punjab	3	450		
23	Rajasthan	8	1400		
24	Sikkim	0	0		
25	Tamil Nadu	22	2815		
26	Tripura	2	200		
27	Uttar Pradesh	15	1949		
28	Uttarakhand	2	200		
29	West Bengal	14	2050		
30	AIIMS	7	673		
31	JIPMER	1	150		
	TOTAL	200	27143		

		2013-14			2014-15			2015-16			2016-17
SL.		Received	Approved	Disapp.	Received	Approved	Disapp.	Received	Approved	Disapp.	Received
1	Andhra Pradesh	14	3	11	15	3	12	7	1	6	3
2	Assam	0	0	0	1	1	0	0	0	0	0
3	Bihar	6	2	4	4	0	4	4	0	4	2
4	Chhattisgarh	8	2	6	6	1	5	2	0	2	4
5	Delhi	1	1	0	0	0	0	2	0	2	1
6	Gujarat	1	0	1	0	0	0	3	2	1	1
7	Himachal Pradesh	2	1	1	1	0	1	1	0	1	4
8	Haryana	1	1	0	5	0	5	3	1	2	7
9	Jammu & Kashmir	2	0	2	2	0	2	0	0	0	0
10	Jharkhand	3	0	3	2	0	2	1	0	1	2
11	Karnataka	17	3	14	11	1	10	14	3	11	8
12	Kerala	5	2	3	13	5	8	6	0	6	9
13	Madhya Pradesh	2	1	1	6	1	5	4	1	3	11
14	Maharashtra	7	0	7	10	1	9	10	3	7	5
15	Orissa	2	1	1	0	0	0	0	0	0	0
16	Punjab	1	0	1	0	0	0	0	0	0	0
17	Rajasthan	4	0	4	5	2	3	2	1	1	5
18	Tamil Nadu	6	3	3	4	0	4	5	1	4	8
19	Uttar Pradesh	14	3	11	17	2	15	18	4	14	22
20	Uttarakhand	1	0	1	3	0	3	4	0	4	1
21	West Bengal	5	2	3	0	0	0	0	0	0	3
22	Sikkim	2	0	2	0	0	0	0	0	0	0
23	Meghalaya	1	0	1	0	0	0	0	0	0	0
24	Nagaland	1	0	1	0	0	0	1	0	1	1
25	Arunachal Pradesh	1	0	1	0	0	0	0	0	0	0
26	Mizoram	1	0	1	0	0	0	1	0	1	1
27	Tripura	1	0	1							
28	Puducherry	0	0	0	0	0	0	0	0	0	1
28	Telangana	0	0	0	0	0	0	2	0	2	10
30	A & Nicobar	0	0	0	0	0	0	1	1	0	0
ΤΟΤΑ	ŇL	109	25	84	105	17	88	91	18	73	109*

\* For the current Academic year i.e. 2016-17 the proposals is under process.